

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
15-04-2024 AT 10:30 AM**

CP (IB) No.161/9/HDB/2020

AND

IA(IBC) 264/2024 in CP (IB) No.161/9/HDB/2020

u/s. 9 of IBC, 2016

IN THE MATTER OF:

Surya Infra

...Operational Creditor

AND

Guptha Infraventures and Constructions Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA(IBC) 264/2024

Learned Counsel Mr Nitish, for applicant present physically. Matter passed over. Matter called again. Heard. For filing written submissions and case laws within 10 days by both sides, matter adjourned to 03.05.2024.

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**